

Rs. 300 to Rs. 1,000 and above, both for technical and managerial posts from 1947-48 and we have sizable information in our possession now.

(Shri T. R. Deogirikar rose)

MR. CHAIRMAN : Let Mr. Ghose complete.

SHRI B. C. GHOSE : Do the statistics reveal that recently Indians have been replaced by the importation of foreigners in these firms ?

SHRI D. P. KARMARKAR : The statistics are being studied.

SHRI B. C. GHOSE : Sir, are Government aware of the action taken by our neighbouring States like Pakistan and Ceylon in ensuring the employment of their own nationals in foreign firms ?

SHRI D. P. KARMARKAR : Yes, Sir ; a few days ago, I saw a notification by Pakistan Government but, we base our action on our own experience and wisdom.

SHRI B. C. GHOSE : Would the hon. Minister kindly state if he does not consider it desirable that some action should be taken also in this country, particularly in view of the fact that during the last 2 to 3 years there have been more foreigners replacing Indians than was the case even before Independence ?

SHRI D. P. KARMARKAR : Sir, I think, I started by saying that that was our impression. We have definite and tangible information and we are having that information collated. If complete information is not forthcoming without legislation, we would take recourse to legislation. In any case, the matter is actively under consideration and we shall take steps to have the desire fulfilled.

SHRI T. R. DEOGIRIKAR : May I know how many Indians are employed in foreign countries ?

MR. CHAIRMAN : No statistics are available of Indians employed in foreign countries.

#### KOYNA PROJECT

\*303. SHRI B. V. KAKKILAYA : Will the Minister for PLANNING be pleased to state :

(a) whether it is a fact that the Government of Bombay have sought to revise the Koyna project so as to use the water of the Koyna river for generating electricity for the West Coasts ; and

(b) if the answer to part (a) be in the affirmative, whether it is a fact that in that case the volume of water in Krishna river will be reduced rendering lift irrigation on its banks impossible ?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI) : (a) No, Sir.

(b) Does not arise.

SHRI B. V. KAKKILAYA : Am I to understand, Sir, that the original Koyna project stands as it was ?

SHRI J. S. L. HATHI : No, Sir ; it does not stand as it was.

SHRI C. G. K. REDDY : It does not stand as it was.

SHRI K. C. GEORGE : May I know what happened to that ?

SHRI J. S. L. HATHI : The original project had been revised only to the extent that the power that was to be generated had been decreased.

SHRI B. V. KAKKILAYA : Will any portion of the power be available for irrigation purposes in the Koyna Valley and Krishna Valley in Bijapur district ?

SHRI J. S. L. HATHI : I think, it will be, Sir.

SHRI B. V. KAKKILAYA : How much ? Can the hon. Minister give any information ?

SHRI J. S. L. HATHI : I cannot say at present.

SHRI B. V. KAKKILAYA : How many acres of land will be irrigated in the Koyna Valley and in the Krishna Valley with the help of this project ?

SHRI J. S. L. HATHI : When it is fully implemented, about 350,000 acres will be irrigated.

MR. CHAIRMAN : 350,000 acres.

SHRI B. V. KAKKILAYA : Is it a fact, Sir, that the project has been revised so as to supply power, not for irrigation in the valley but for the mills in Bombay and Ahmedabad ?

SHRI J. S. L. HATHI : No, Sir, it has not been revised with that object.

SHRI B. V. KAKKILAYA : Will the Government lay the original scheme and the revised scheme on the Table of the House ?

SHRI J. S. L. HATHI : No, Sir, it is not the intention to lay them on the Table because they are being done by the Bombay Government and the revised project is not yet ready.

SHRI B. V. KAKKILAYA : In view of the fact that there is misgiving in that part of the country, will the Government elicit public opinion by publishing these two schemes ?

SHRI J. S. L. HATHI : That is for the Bombay Government.

#### OCCUPATION OF HYDERABAD HOUSE

\*304. SHRI V. K. DHAGE : Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether the Hyderabad House was in the occupation of the Government of India during the war and post-war years ; if so, under what agreement and on what terms ;

(b) whether any rent has been paid to the Hyderabad Government for the use of these premises ; if so, how much and at what rate ;

(c) whether it was one of the terms of such occupation that the Government of India would carry out all repairs necessitated on account of the above use ;

(d) whether the Government of India carried out any such repairs to the House ; if not, who did it ;

(e) what expenditure, if any, was incurred by the Government of India towards these repairs ; and

(f) whether the Government of India are still in occupation of the whole or any part of the House ; if so, on what terms ?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN) : (a) (i) A portion of the Hyderabad House which was placed at the disposal of the Government of India by the Nizam's Government was occupied by the Government of India between 1942 and September 1946, on the condition that it would be returned to the Nizam's Government in its original condition. No rent was payable for this occupation.

(2) 3 or 4 rooms (not in the main building) were occupied by the States Finances Enquiry Committee by arrangement with the Hyderabad Government for 6 months in 1949-50, free of rent.

(3) A small portion of the building has been in Government's occupation since March 1950. The military barracks have been in Government's occupation since November 1952. The rent for these is under consideration.

(b) Actual payment has not been made yet.